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No. Home-E(A)-6-5/2013
Government of Himachal Pradesh
Department of Home-E Section.

To

1. The Ld. Advocate General,
H.P. Shimla-1.
2. The Pr. Secretary (Transport) to the
Govt. of H.P. Shimla-2.
3. The Registrar General,
H.P. High Court, Shimla-1
4. The Principal Secretary (Law) to the
Govt. of H.P. Shimla-2.
5. The Principal Secretary (Labour) to the
Govt. of Himachal Pradesh, Shimla-2.
6. The Director (Prosecution)
Himachal Pradesh, SDA Complex, Shimla-9.
7. The Director, H.P. State
Judicial Academy, Shimla-171 005.
8. All the District Magistrates in H.P.
9. All the District & Sessions Judges in H.P.
10. All the District Attorneys in H.P.



Dated: Shimla-171 002,

01-11 -2016

Subject:- Meeting regarding the focus on Pendency Reduction Drive, proposed to be launched this year from 1st July, 2013 in respect of weeding out of ineffective and infructuous cases.

Sir,

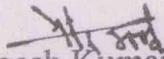
In continuation of this department's letter of even number dated 22-11-2013, I am directed to inform that Hon'ble Chief Justice, High Court of H.P. has been pleased to order to allow the holding of meeting of the State Committee regarding focus on Pendency Reduction Drive in order to weed out ineffective and infructuous criminal cases on the last Monday of quarter ending March, June, September and December instead of every month.

(A)

Further, the Hon'ble High Court has also approved to make amendment in Column No. 6 of proforma 'B' of the guidelines by substituting the phrase "*withdrawal from prosecution*" in place of "*withdrawal of prosecution*" issued vide this department's Notification No. Home-B(A)2-3/2013-HC dated 16th August, 2013. As such, the instructions are amended to this extent.

It is, therefore, requested to take further necessary action in the matter accordingly please.

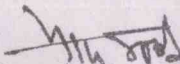
Yours faithfully,


(Yogesh Kumar Sood)
Under Secretary (Home) to the
Govt. of Himachal Pradesh.
Telephone No. 0177-2880844

Endst.No. As above, Dated: Shimla-171 002,

1-11 -2016

Copy forwarded to the Registrar (Vigilance) High Court of Himachal Pradesh, Shimla-171001 w.r.t. his letter No. HHC/Admn.10(155)/92-XVII-26916 dated 20th October, 2016.


(Yogesh Kumar Sood)
Under Secretary (Home) to the
Govt. of Himachal Pradesh.
Telephone No. 0177-2880844